## HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION Imphal, the 4<sup>th</sup> April, 2019

No. HCM/R-3/2018-Estt-II/ In continuation to the earlier Notification of the even number dated 2<sup>nd</sup> April, 2019, the interview for Recruitment of Driver for Subordinate Courts of Manipur and Manipur State Legal Services Authority (MASLSA) which was scheduled to be held on 7<sup>th</sup> April, 2019 is rescheduled on 13<sup>th</sup> April, 2019 due to administrative inconvenience.

Time and venue of interview remain the same.

Sd/( W. TONEN MEITEI )
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/R-3/2018-Estt-II/6069-76 Copy to:- Imphal, 4<sup>th</sup> April, 2019

 The Director of Information & Public Relations, Government of Manipur for favour of wide publicity.

2. The Director Doordarshan Kendra, Imphal- for favour of wide announcement.

3. The News Editor, AIR, Imphal- for favour of wide announcement.

4. The News Editor, ISTV/Impact TV, Imphal- for favour of wide announcement

5. The Editor, i) Poknapham (Manipuri Edition) ii) The Sangai Express (English Edition) iii) Huiyen Lanpao (Manipuri Edition) iii)
Imphal Free Press (English Edition)

- with a request to publish the above notification in the esteemed daily in a print area of not more than <u>10 cm x 25 cm</u> at the earliest possible and to submit the bill in "triplicate" for early payment.

6. The P.S. to Registrar General, High Court of Manipur.

7. The System Analyst, High Court of Manipur

-He is requested to upload the same in the official website of this

Registry.

8. Concerned file.

W. Town Meity REGISTRAR (JUDL.)